

DIVISION BENCH

O-202

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/96(KB)2022
IN
C.A.(CAA)/113(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	ASTHLUXMI MERCANTILE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr.Ankit Chaurasia,Adv.

] For the petitioner

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing,
2. List the matter on **19/07/2024**.

**Satyajit Roy
(Court Officer)**